

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 442 OF 2017 IN
DFR NO. 1593 OF 2017 & IA NO. 725 OF 2017**

Dated: 15th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Punjab State Power Corporation Limited ... Appellant(s)
Vs.
Patran Transmission Co. Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Manu Seshadri
Mr. Aditya Singh

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Poonam Verma
Ms. Nishtha Kumar
Mr. Sohil Yadav
Mr. Tushar Bhardwaj
Ms. Radhika Seth for R.1

Ms. Ranjana Roy Gawai
Mr. Mangesh Krishna for R-20

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-28

ORDER

**IA NO. 442 OF 2017
(Appln. for condonation of delay)**

We have heard learned counsel for the parties.

Order is Reserved.

**(S.D. Dubey)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**